



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.9161/2020
(S.W.P. No.1822/2007)

Wednesday, this the 13th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jatinder Sharma, age 51 years
s/o late Shri Shanker Nath Sharma
r/o Laxmi Vihar, Lane No.9
Talab Tillo, Bohri, Jammu

.Applicant
(Mr. Abhinav Sharma, Senior Advocate)

Versus

1. State of Jammu and Kashmir
Through Financial Commissioner
Agriculture Production Department
J & K Govt. Civil Sectt., Srinagar
2. Shri Abdul Aziz Zargar
Minister for Agriculture, Cooperative & Fisheries
J & K Govt., Civil Sectt., Srinagar
3. Director, Agriculture, Jammu
4. Mohd. Iqbal Choudhary
I/C Chief Executive Officer
Participatory Water Shed Management Project
(IWDP)
Budhal, Rajouri

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)



O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 13, 2021

/sunil/dsn/sd/shakhi